

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 175 of 2013**

**Dated : 29<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DNH Power Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Varun Pathak for R.1  
Ms. Savita Sinha for R.2 to 4**

**ORDER**

As agreed by Learned Counsel for the parties, post the matter for hearing on **14.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/kt